

whether it is due to floods or other causes but, generally it remains out of order. Will the Government consider whether those people are entitled to some rebate for this purpose?

Shri Raj Bahadur: In Assam we find that the elements are very often in fury on account of which our cost of maintenance is large and the number of breakdowns is high and it is really very difficult to keep the service intact always.

Passenger Amenities

*1364. **Shri J. R. Mehta:** Will the Minister of Railways be pleased to state:

(a) whether Government are aware that there is heavy inflow of dust in the Railway compartments of the trains running between Delhi and Jodhpur particularly on that part of the track which lies in the Bikaner Division;

(b) if so whether Government propose to provide some sort of ballasting on this track; and

(c) whether there is any proposal to make the railway compartments dust-proof?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes, Sir.

(b) The Railway Administration's policy to provide stone ballast on lengths where dust nuisance is severe is being implemented on a programme basis.

(c) No, Sir.

Shri J. R. Mehta: May I know whether the hon. Minister has considered the question of providing rubber lining to the window frames in the trains as an effective and cheap method of meeting this menace?

Shri Alagesan: The dust nuisance is really a thing which has to be avoided but this question was gone into and it was found that unless we make *pucca* air-conditioned arrangements it is not possible to prevent this menace altogether by any other method short of air-conditioning.

Shri J. R. Mehta: May I know whether the hon. Minister has considered how far the trails carried by the outgoing trains from Rajasthan are responsible for the spread of the desert?

Shri Alagesan: I do not think that the desert comes out of the train, but the dust comes out of the desert.

Rural Health Schemes in Hyderabad

*1365. **Shri H. G. Vaishnav:** Will the Minister of Health be pleased to state:

(a) the amount asked for by the Hyderabad Government for implementing their Health and water supply schemes in

rural areas under the National Water Supply and Sanitation Schemes during 1955-56;

(b) whether a similar Grant was made during 1954-55;

(c) if so the details of the schemes implemented by the State Government?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) Rs. 11.75 lakhs for Water Supply and Sanitation Schemes.

(b) Yes. Rs. 13.0 lakhs.

(c) The requisite information is being collected and will be placed on the Table of the Lok Sabha in due course.

Shri H. G. Vaishnav: May I know on what basis these grants are given?

Shrimati Chandrasekhar: According to the scheme that is submitted by the State Government, grants are given by the Centre.

Shri H. G. Vaishnav: May I know whether the grants given in the previous years have been spent by the State Government?

Shrimati Chandrasekhar: Only after receiving the progress reports from the State Government on the payment of the money from the Central Government, we issue the next instalment.

Shri H. G. Vaishnav: May I know whether the State Government submitted any concrete schemes when they requested for grants for the current year?

Shrimati Chandrasekhar: Only on receiving concrete schemes of the State Government, we sanction the amount.

Shri S. C. Samanta: May I know whether this sum granted by the Centre may be spent separately for water supply purposes and also for drainage and sewage?

The Minister of Health (Rajkumari Amrit Kaur): The water supply schemes are linked up with drainage and sewage.

Exchange of Rolling Stock between India and Pakistan

*1367. **Shri Gadlingana Gowd:** Will the Minister of Railways be pleased to state:

(a) whether the Government of Pakistan has implemented the agreement arrived at between India and Pakistan in November, 1953 regarding the exchange of certain items of Railway rolling stock; and

(b) if not, the reasons therefor?